

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No	Name & EC	From	To
1.	Sh. Rakesh EC:83292959	Reader in the Court of Ms. Kiran Gupta, ASJ, North West, Rohini	Reader in the Court of Sh. Harish Kumar, ADJ-02, North, Rohini
2.	Ms. Geeta Panwar Gusain EC:12356513	Reader in the Court of Sh. Harish Kumar, ADJ-02, North, Rohini	Reader in the Court of Ms. Kiran Gupta, ASJ, North West, Rohini
3.	Sh. Vishal EC:90067864	JJA/Asstt. Ahlmad in the court of Ms. Nehal Barupal, Ld. MM-03 (NI Act), South, Saket Courts, New Delhi.	JJA/ Asst. Ahlmad in the court of Sh. Aakash Sharma, Ld. MM (West), THC, Delhi.
4.	Ms. Bhawna Bajaj EC:40647408	JJA/ Asst. Ahlmad in the court of Sh. Aakash Sharma, Ld. MM (West), THC, Delhi.	JJA/Asstt. Ahlmad in the court of Ms. Nehal Barupal, Ld. MM-03 (NI Act), South, Saket Courts, New Delhi.
5.	Sh. Nirmal Singh Negi EC:61491090	SJA in Office Pool, Admn. Branch-II (HQs), Tis Hazari Courts, Delhi.	Reader in the court of Sh. Ajay Singh Shekhawat, ADJ-4 (Central), THC, Delhi.
6.	Sh. Hari Om S/o Sh. Vinod Kumar Mishra	JJA in Office Pool, Admn. Branch-II (HQs), Tis Hazari Courts, Delhi.	Asstt. Ahlmad in the court of Sh. Sanjeev Kr. Aggarwal, District Judge (Commercial)-01, Central, THC, Delhi.
7.	Sh. Sandeep EC:39165627	JA in Admn. Branch-I (HQs), THC, Delhi.	Ahlmad in court of Ld. ADJ-03 (North-West), Rohini Courts, Delhi.
8.	Sh. Jaipal Singh Nandal EC:73753334	Ahlmad in court of Ld. ADJ-03 (North-West), Rohini Courts, Delhi.	JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.
9.	Sh. Priyavart EC:96977456	Ahlmad in the Court of Ms. Twinkle Wadhwa, Ld. ADJ-03 (Central), THC, Delhi.	Reader in the Court of Sh. Shailender Malik, ASJ (POCSO)-06 (West), THC, Delhi.


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S.No	Name & EC	From	To
10.	Sh. Harish Kumar Sharma (EC:67845200)	Reader in the Court of Sh. Shailender Malik, ASJ (POCSO)-06 (West), THC, Delhi. (presently attached as 'Nodal Officer' with the DBA Election Committee-2022)	SJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi (On completion of work of 'DBA Election Committee' presently assigned to him)
11.	Sh. Jitender Kr. Gupta EC:51859916	JA in Filing Section (O/o SCJ), Central, THC, Delhi.	Ahlmad in the Court of Ms. Twinkle Wadhwa, Ld. ADJ-03 (Central), THC, Delhi.
12.	Ms. Preeti EC:51291401	JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	JJA in Filing Section (O/o SCJ), Central, THC, Delhi.
13.	Ms. Richa Kumar EC:89752550	Judl. Assistant in Promotion Cell (HQs), THC, Delhi.	Judl. Asstt. in Office Pool (NDD), PHC, New Delhi.
14.	Ms. Rajni EC: 53699166	Jr. Judl. Asstt. in Copying Agency, PHC, New Delhi.	Jr. Judl. Asstt. in Office Pool, Admn. II (HQs), THC, Delhi.
15.	Sh. Sachin EC:42892739	JJA in Recruitment Cell (HQs), THC, Delhi.	JJA in Promotion Cell (HQs), THC, Delhi.
16.	Sh. Jaidev EC:59411243	Asstt. Ahlmad in the court of MM-03 (North), Rohini Courts, Delhi.	JJA in Recruitment Cell (HQs), THC, Delhi.
17.	Sh. Manish Saroja EC:99594305	Judl. Asstt. in Administration Branch- II (HQs), THC, Delhi.	Judl. Asstt. in Office Pool, Admn. Branch-II (North), Rohini Courts, Delhi.
18.	Sh. Kaushal Kishore EC:75123879	Ahlmad in the court of Sh. Ajay Gulati-II, ADJ-12 (Central), THC, Delhi.	Judl. Asstt. in Administration Branch- II (HQs), THC, Delhi.
19.	Sh. Amarjeet Sah EC:14129	Judl. Asstt. in Office Pool, Administration Branch- II (HQs), THC, Delhi.	Ahlmad in the court of Sh. Ajay Gulati-II, ADJ-12 (Central), THC, Delhi.
20.	Sh. Narayan Gaurav EC:94142248	Judl. Asstt. in Administration Branch-II (HQs), THC, Delhi.	Judl. Asstt. in Office Pool, Administration Branch (East), KKD, Delhi.
21.	Sh. Rajesh Kr. EC:36814553	JJA in Record Room (Criminal), THC, Delhi.	JJA in Administration Branch-II (HQs), THC, Delhi.
22.	Sh. Ram Singh Rana EC:13030 / 20791175	Judl. Asstt. in Copying Agency (East), KKD, Delhi.	Judl. Asstt. in Record Room (Crl.), THC, Delhi.
23.	Ms. Dimple Jasrotia EC:33157173	SJA in Administration Branch-II (HQs), THC, Delhi.	SJA in Office Pool, RACC, New Delhi.

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S.No	Name & EC	From	To
24.	Sh. Dilbar Singh Rawat EC:49162000	JA in Record Room (S) + Digitization, RACC, New Delhi	JA in Office Pool, Admn. Branch-II (HQs), THC, Delhi
25.	Ms. Vandana EC:22690937	JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	JJA in Admn. Branch-II (HQs), THC, Delhi.
26.	Sh. Ankur Bansal EC:66411329	Addl. PS in the Personal Office of the undersigned.	JJA in Vigilance Branch (C), THC, Delhi.

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.


 04:10pm
 25.5.22

(Girish Kathpalia)

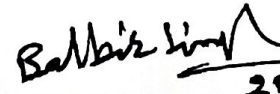
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 39272-392 P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 25 MAY 2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. Ld. Officers/Officer-in-charges concerned.
3. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
4. The DDOs concerned for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned.


 25/5/22

(Balbir Singh Shalar)

Administrative Officer (Judl.)

Admn.-II, Central, THC